

In addition, large quantities of fertilisers were also imported during this period and the total quantities handled, inclusive of fertilisers, came to about 12.60 lakh tonnes in April and about 12.53 lakh tonnes in May 1966.

**MILLERS' REFUSAL TO DELIVER  
RICE TO F.C.I.**

428. SHRI N. SRI RAMA REDDY :  
SHRI NAGI REDDY :

Will the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state whether it is a fact that millers in coastal Andhra Pradesh have stopped delivery of rice to Food Corporation of India ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI P. GOVINDA MENON): No, Sir.

**C. D. BLOCKS IN U.P.**

429. SHRI D. THENGARI: Will the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state :

(a) whether it is a fact that Central Government have issued certain directions to the Government of Uttar Pradesh to reduce the number of Community Development Blocks in the State; and

(b) if so, the reasons therefor ?

THE DEPUTY MINISTER in THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b) No, Sir. The Uttar Pradesh Government had referred their proposals for re-organisation of existing C. D. Blocks in the State and consequent reduction in their number to the Centre for concurrence. The general approval of the Centre has been communicated to the State Government.

**ABOLITION OF FOODGRAIN CHECK POSTS IN  
STATES**

430. SHRI M. P. BHARGAVA: Will the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state :

(a) whether any States have requested the Central Government to permit them to abolish all foodgrain check posts within the States; and

(b) whether any advice has been given by the Centre to the States in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI P. GOVINDA MENON):

(a) No, Sir.

(b) Does not arise.

**AGREEMENT WITH SOVIET UNION FOR SUPPLY OF MACHINERY FOR STATE FARMS**

431. SHRI MAHAMMED HANEEF: Will the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state :

(a) whether it is a fact that the Soviet Union have agreed to supply machinery for State Farms of the order of Rs. 3 crores to India; and

(b) if so, the details of the agreement?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S. D. MISRA) : (a) and (b) The matter is still being considered by the Soviet Government.

**BUILDING HOTELS FOR TOURISTS**

432. SHRI N. R. M. SWAMY : Will the Minister of TRANSPORT, AVIATION, SHIPPING AND TOURISM be pleased to state what incentives have been provided by Government for the private sector to come forward to build first hotels to attract more foreign tourists ?

THE MINISTER OF TRANSPORT, AVIATION, SHIPPING AND TOURISM (SHRI N. SANJIVA REDDY) : Hotel projects which are placed on the approved list of the Department of Tourism are rendered assistance by that Department in the matter of procurement of import licences for capital equipment required for the hotels and for steel, telephone and electric power connections.

New Hotels are eligible for income-tax exemption for the first five years under Section 84 of the Income Tax Act—1961 and for loans from Industrial Finance Corporation/State Finance Corporations.